

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR M K HANJURA

Petition(s) for Special Leave to Appeal (Crl.) No(s). 553/2015

STATE OF U.P.

Petitioner(s)

VERSUS

KASIM @ BHURA

Respondent(s)

(with appln. (s) for exemption from filing O.T.)

Date : 09/03/2015 This petition was called on for hearing today.

For Petitioner(s) Mr.Amit Singh,adv.
Mr. Abhishek Chaudhary,Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Await the return of the service of notice already issued to
the sole respondent.

List again on 11.05.2015.

(M K HANJURA)
Registrar

SB